

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)1371-1372 (MB)/2017
MA 924/2018 & MA 926/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 07.09.2018

NAME OF THE PARTIES: DBS Bank Ltd

Vs

Ruchi Soya Industries Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016.

ORDER

1. **MA 924/2018, MA 926/2018 in CP(IB) 1371-1372(MB)/2018**

At request of the parties, list this matter on 3.10.2018.

Sdl-

RAVIKUMAR DURAISAMY
Member (Technical)

Sdl-

B.S.V. PRAKASH KUMAR
Member (Judicial)